GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.†4163 ANSWERED ON 12.12.2016

DEVELOPMENT OF GIROUDPURI

†4163. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has received various tourism proposals including the promotion and development of Giroudpuri tourist/religious sites from Chhattisgarh State;
- (b) if so, the details thereof along with the present status thereof; and
- (c) the time by which the said proposal is likely to be cleared and the funds released in this regard?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR. MAHESH SHARMA)

(a) to (c): During the current financial year (2016-17) no proposal has been received from the State Government of Chhattisgarh for development of tourist/religious sites including Giroudpuri.

However, Ministry of Tourism has sanctioned an amount of Rs.500.00 lakh under Product Infrastructure Development for Destination & Circuits(PIDDC) for Development of Giroudpuri Tourist Destination in Chhattisgarh with release of Rs.100.00 lakh as first instalment for starting the work during (2014-15). Taking cognizance of the recommendations of 14th Finance Commission regarding higher devolution of 42% to States from Union Taxes and Duties during its award period 2015-2020, the Ministry of Finance has delinked the PIDDC scheme from Union support. The unfinished works, therefore, need to be completed by the State Governments from the own resources.

During the current financial year a proposal for release of financial assistance under the scheme of Fairs and Festivals for an amount of Rs.50.00 lakh for the Rajim Kumbh Mahotsav-2017 and Sirpur National Dance & Music Festival-2017 has however been received. Projects are sanctioned to States/UTs subject to examination by programme division followed by concurrence of integrated finance division and approval of the competent authority. The proposal received for the Rajim Kumbh Mahotsav-2017 and Sirpur National Dance & Music Festival-2017 has been examined by the programme division and the same has been submitted for necessary concurrence/approval.
